

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : MUMBAI

Appeal No. E / 82 / 2012

Date of Hearing : **12 July, 2021**

Bharat Petroleum Corporation Ltd.	Versus	Appellant
CCE MUMBAI - II		Respondent

Appeal No. E / 87550 / 2013

BHARAT PETROLEUM CORPORATION LTD.	Versus	Appellant
CCE MUMBAI - II		Respondent

Present for the Appellant : Ms. Payal Nahar, Advocate
Present for the Respondent : Shri R.K. Dwivedy, Additional Commissioner (AR)

E/CROSS / 91070 / 2015

In

Appeal No. E / 85669 / 2015

CCE MUMBAI - II	Versus	Appellant
BHARAT PETROLEUM CORPORATION		Respondent

E/CROSS / 91088 / 2015

In

Appeal No. E / 85742 / 2015

CCE MUMBAI - II	Versus	Appellant
BHARAT PETROLEUM CORPORATION		Respondent

Present for the Appellant : Shri R.K. Dwivedy, Additional Commissioner (AR)
Present for the Respondent : Ms. Payal Nahar, Advocate

ORDER

On request of Learned Counsel as he needs physical hearing in this matter. The matter is adjourned to 08/11/2021.

(DR. SUVENDU KUMAR PATI)
MEMBER (JUDICIAL)

(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)